

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 251/(MAH)/2017

CORAM:

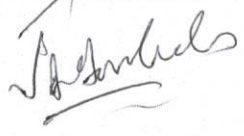
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Cairn India Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
7)	J D DWARKA	SENIOR ADVOCATE	
	Peshwar Shenagor	Adv	}
	Himanshu Vellani	Adv	
	i/b Khaitan & Co. for the Petitioners.		

Common Order

TCSP No. 251/230-232/NCLT/MB/MAH/2017

CSP No. 23/230-232/NCLT/MB/MAH/2017

List this matter on 25.1.2017 for the report of RD/ROC/OL

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)